

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 1511 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Budi Habung,
District & Sessions Judge, Pasighat,
East Siang District, Arunachal Pradesh.

Dated Guwahati, 11 March, 2020

Sub:- Casual leave with station leave permission

Ref:- Your letter dated 06.03.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave with station leave permission on 11.03.2020, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 1512 /A. dtd. --- 11.3.2020
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, for information.
2. The Systems Analyst, Gauhat High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Rosen